

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1354/(MAH)/2017


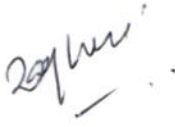
CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)
SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017

NAME OF THE PARTIES: Smart Phone
V/s.
Reliance Communication Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1)	Bhupesh Dhumatkar i/b Sonal Jain	Adv for op. Creditor.	
2)	Raghavi Sharma 4b Mukta & Mukta & CBC	Adv. for corporate Debtor	

ORDER
CP 1354/I&BC/NCLT/MB/MAH/2017

Both the sides present. By consent adjourned to **04.01.2018**.

Sd/-

BHASKARA PANTULA MOHAN
Member(Judicial)

Date : 19.12.2017

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Sd/-

M.K. SHRAWAT
Member (Judicial)